

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-02-2024 AT 10:30 AM**

IA (IBC)(Plan) 3/2024 in CP (IB) No.59/7/HDB/2022
u/s. 7 of IBC, 2016

IN THE MATTER OF:

SMT. Pushpa Soni

...Financial Creditor

VS

Jairam Foundry Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC)(Plan) 3/2024

Learned Counsel Mr VVSN Raju, along with Mr. Srikanth Rathi and Ms Meghana, for Resolution Professional present physically. Heard, **for orders on 13.02.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER